

High Court of Jammu and Kashmir at Jammu

To

The Principal District & Sessions Judge

All

No:- 25041/R.S Dated:- 03/12/2016

Subject:- Orientation Programme for the Magistrates for Implementation of Pre-conception & Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 (PC & PNDT Act, 1994 [4th and 5th February, 2017].

Sir,

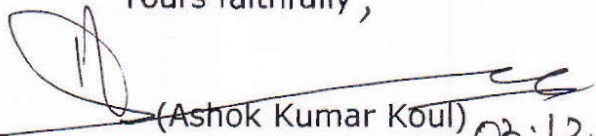
- The National Judicial Academy, Bhopal, is organising a two day workshop on implementation of the PC & PNDT Act on 4th and 5th February, 2017 at the NJA, Bhopal with a view to increase the competence and efficiency of magistrates for better implementation of provisions and expeditious disposal of cases under this Act.

- It has been requested that at least 10 Judgments on PC & PNDT Act rendered by the Magistrates under the Jurisdiction of this High Court be forwarded to NJA which are required for effective discussions in the workshop.

- The Judgments are requested to be forwarded to the NJA on its official email id, njabhopal@nja.gov.in latest by 31.12.2016.

- In the said back drop, you are requested to submit the Judgments, if any, delivered by Magistrates under PC & PNDT Act, 1994, under your jurisdiction, at the earliest, so that same could be forwarded to NJA in time.

Yours faithfully,


(Ashok Kumar Koul)
Registrar General 03.12.2016.